

ITEM NO.25

COURT NO.16

REVISED FOR APPEARANCE  
SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 6537/2022

(Arising out of impugned final judgment and order dated 02-03-2022 in CRR No. 452/2021 passed by the High Court Of Punjab & Haryana At Chandigarh)

SANDEEP KUMAR

Petitioner(s)

VERSUS

THE STATE OF HARYANA & ANR.

Respondent(s)

IA No. 97144/2022 - EXEMPTION FROM FILING O.T.)

Date : 11-07-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Ram Naresh Yadav, AOR  
Mr. Suryavir, Adv.

For Respondent(s) Mr. Vishal Mahajan, D.A.G.  
Dr. Monika Gusain, AOR

Mr. Shreeyash Uday Lalit, Adv.  
Mr. Abhinav Aggarwal, Adv.  
Mr. Ishaan George, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Judgment reserved.

Written submissions may be filed by the parties within two days.

(DR. NAVEEN RAWAL)  
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)  
COURT MASTER (NSH)

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RECORD OF PROCEEDINGS

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